

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. MA 4059/2019 In C.P. (IB)/128(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Kailash Shah (RP of Unique Sugar Ltd.)

V/s

**Shri. Rajeev D. Nivatkar (Ias) Collector and
District Magistrate of Mumbai**

IN THE MATTER OF

Agarwal Coal Corporation Pvt Ltd.

V/s

Uniue Sugar Ltd

Section: - 30 U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA.No.4059/2019: -

Present: -

Adv. Aniruth Purusothaman a/w Adv. Aditya Sharma

..... Resolution Professional through VC.

List this matter on **24.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)